

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No. 990/2016

SHARDA DEVI

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Crl.A. No. 991/2016 (II)

(FOR EARLY HEARING APPLICATION ON IA 75498/2017)

Date : 14-03-2024 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE AHSANUDDIN AMANULLAH

For Appellant(s) Mrs. Mona K. Rajvanshi, AOR

For Respondent(s) Mr. Ardhendumauli Kumar Prasad, Sr. A.A.G.(N/P)
Mr. Vishnu Shankar Jain, AOR(N/P)

UPON hearing the counsel the Court made the following
O R D E R

Heard learned counsel for the appellant.

The State goes unrepresented.

Hearing is adjourned for the day.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR